

ITEM NO.40

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2846-2851/2023

DEVENDRA SINGH

Appellant(s)

VERSUS

RAMA KANT DIXIT & ANR.

Respondent(s)

WITH

CrI.A. No. 2933-2938/2023 (II)

(FOR ADMISSION and IA No.184676/2023-EXEMPTION FROM FILING O.T.)

Date : 10-09-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR
Ms. Mani Munjal, Adv.

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s)

Mr. Abhishek Chaudhary, AOR
Mr. Sarwa Nand Dubey, Adv.
Mr. Akash Srivastav, Adv.

Mr. Ashish Kumar Upadhyay, AOR
Mr. Anurag Dubey, Adv.
Mr. Anurag Anurag Dubey, Adv.
Ms. Maitri Goal, Adv.
Ms. Purnima Jain, Adv.
Mr. Satpal Wadhwa, Adv.
Ms. Divya Bhardwaj, Adv.
Mr. Bhupendra Kumar Bhardwaj, Adv.
Mr. Ashish Kumar Upadhyay, Adv.
Mr. Ashish Kumar Us, Adv.

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UPON hearing the counsel the Court made the following
O R D E R

Both matters.

Common sole respondent is duly represented.

Original records have been received from High Court and
Trial Court.

Registry to process the matters for listing before the
Hon'ble Court as per rules.

In the meantime, parties may file additional documents.

SUJATA SINGH
Registrar

HJ